COURT NO.4

SUPREME COURTOF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 166/2025

VANASHAKTI

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(IA No. 48655/2025 - STAY APPLICATION)

Date : 24-02-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) :

Mr. Gopal Sankaranarayanan, Sr.Adv.
Mr. Vanshdeep Dalmia, AOR
Ms. Anisha Jain, Adv.
Ms. Shambhavi Singh, Adv.
Mr. Don Mathew, Adv.
Ms. Ishita Choudhary, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following O R D E R

Issue notice returnable on 28th March, 2025.

In the meanwhile, there will be stay of operation and implementation of the impugned Notification dated 29th January, 2025 (Annexure P-24) as well as Office Memorandum dated 30th January, 2025 (Annexure P-25).

(ANITA MALHOTRA) AR-CUM-PS (AVGV RAMU) COURT MASTER